

f[THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE) : (a) to (e) A statement is laid on the Table of the Sabha.

## STATEMENT

(a) Government have not constituted any Committee to study the special circumstances of Diara areas as such. However, the Ministry of Agriculture constituted an informal Technical Group under the Chairmanship of Dr. Ambika Singh, Assistant Director General, ICAR, to suggest ways and means of improving agriculture production Diara areas of Uttar Pradesh and Bihar.

(b) to (e) To study the problems of Diara areas, the Technical Group visited Patna, Barh, Mokames, Barhaiya Tal, Chupra, Ballia, Ghazipur, Varanasi, Meerut Kanpur, Allahabad, and Lucknow. During their tour of the above places, the Technical Group visited, wherever possible, certain typical Diara areas located around those places and held discussions with a large number of officials and non-officials, including farmers in Diara areas. The number of persons contacted by the Group was very large and record of the names of all the persons contacted has not been maintained. In the course of their discussions with the officials and non-officials (including farmer) the Technical Group ascertained information on various aspects of problems and development needs of agriculture in the Diara areas. An idea of the nature of information available has been given by the Technical group in its report which has been submitted to the Ministry on 14th March, 1972. As the report of the Technical Group has just been received, Government are yet to examine carefully the various recommendations contained therein and to take a view on the further action required thereon.]

**SANCTION OF LOANS OF TAMIL NADU  
GOVERNMENT BY HOUSING AND URBAN  
DEVELOPMENT FINANCE CORPORATION**

\*197. SHRI S. A. KHAJA MOHI-DEEN : Will the Minister of WORKS AND HOUSING be pleased to state :

•j- [ ] English Translation,

(a) whether Housing and Urban Development Finance Corporation has recently sanctioned some loans/grants to the State of Tamil Nadu ; and

(b) if so, the details thereof ?

THE MINISTER OF WORKS AND HOUSING, HEALTH AND FAMILY PLANNING (SHRI UMASHANKAR DIKSHIT) : (a) Yes, Sir.

(b) A loan of Rs. 238 lakhs carrying interest at the rate of 7-1/2% for the Korattur Neighbourhood Housing Scheme of the Tamil Nadu Housing Board has been sanctioned in October 1971 by the Housing and Urban Development Corporation. The first instalment of Rs. 92 lakhs was released on the 6th November, 1971. The second and third instalments of Rs. 105 lakhs and Rs. 41 lakhs will be released during 1972, 1973 and 1973-74, respectively.

**MULTI-STOREYED FLATS IN DIZ AREA. NEW  
DELHI**

\*198. SHRI SWAISINGH SISODIA ; Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government have decided to demolish all the single storey Government quarters in the DIZ area of New Delhi ;

(b) whether it is also a fact that Government propose to construct multistorey flats in place of single storey quarters there ;

(c) if so, how many single storey blocks have since been demolished and have been converted into multi-storeyed flats ;

(d) the time by which all the single storey blocks will be demolished to construct new multi-storeyed flats ; and

(e) the number of multi-storeyed blocks which are likely to be constructed in the current financial year ?